

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:233
ANSWERED ON:25.02.2015
CABLE THEFT
Sigrival Shri Janardan Singh

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether incidents of telephone cable theft have been reported from various parts of the country;
- (b) if so, the details thereof during the last three years and the current year, state-wise; and
- (c) the steps taken by Government to put a check on the incidents of cable theft and the outcome thereof?

Answer

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a) Yes, Madam.

(b) Circle-wise details of the incidents of cable theft reported by Bharat Sanchar Nigam Limited (BSNL) and Mahanagar Telephone Nigam Limited (MTNL) during last three years and current year are given in Annexure.

(c) BSNL and MTNL have taken several steps to check the incidents of the cable thefts. These steps are as follows:

Immediate lodging of complaints with police authorities for investigation

Regular patrolling of cable routes and cable dumps.

Posting of security guards on cable routes and cable dumps.

Cable ducts have been sealed to prevent theft.